

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.210 - IA/1139(AHM)2022
ITEM No.211 – IA/1140(AHM)2022
In
CP(IB) 29 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Jugal Hansal Brothers Through its Properitor Smit N Soni
V/s
Octagon Communications Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 12/03/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

For the Applicant :Ms. Swechcha Mishra, Advocate a. w. Mr. Lokesh Malik,
Advocate
For the Respondent :

ORDER

Learned counsel for the applicant requests for adjournment in both the matters.

At the requests of learned counsel for the applicant, the matter stands adjourned.

Re-list on 07.05.2024.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)